



substitution be condoned.

Despite service of these two applications,  
nobody has appeared to oppose the same.

Consequently, delay in filing the  
application for substitution of respondent no.5 is  
condoned and his legal representatives as set out  
in paragraph 3 of the application are allowed to  
be brought on record.

Amended cause title shall be filed within  
three weeks from today.

(Neetu Khajuria)  
Sr.P.A.

(S.S.R. Krishna)  
Court Master